

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 145

CA 169/18

And

CP 143(ND)2014

RT CP No. 151/Chd/Hry/2017

IN THE MATTER OF:

Anupam Varshney & ors.

...

Petitioners

Versus

**Swastik Metalloy Casting Pvt.
Ltd. & ors.**

...

Respondents

Under Section: 397-398 CA, 1956

Order delivered on 31.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 02.08.2024.

Sd/-

Court Officer

May 31st, 2024
Priyanka